

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/104/2023
NAME OF THE PETITIONER : Muthu Gunasekaran Sasi Dev
NAME OF THE RESPONDENT(S) : Airfiber Networks Pvt Ltd & Anr
UNDER SECTION : Sec 213,241 & 242 of CA, 2013

ORDER

Ld. Counsel Mr.G.Vairava Subramanian appears for the Petitioner.
Ld.Sr.Counsel Mr.E.Om prakash appears for the Respondent No.2.

Pleadings are complete.

Counsels for the parties along with the parties are directed to sit together and work out for an amicable settlement and the outcome of the meeting may be submitted before this Tribunal within a **fortnight** from the date of this order.

List the Petition on **11.12.2023** for hearing.

— sd —

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

ss

— sd —

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)